

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE

RAJYA SABHA
UNSTARRED QUESTION NO.1124
TO BE ANSWERED ON- 16/12/2022

INCOME OF DAILY WAGE WORKERS AND AGRICULTURAL LABOURERS

1124. SHRI SANJAY SINGH:

Will the Minister of AGRICULTURE AND FARMERS WELFARE be pleased to state:

- (a) the number of suicide cases by daily wage workers and agricultural labourers per day in the country;
- (b) the number of such suicides during last five years, State-wise and year-wise;
- (c) the daily income of agricultural labourers and daily wage workers in the country, State-wise along with the details of increase made in their wages, during said period, year-wise;
- (d) whether any scheme has been implemented by Government to increase their income; and
- (e) if so, the details of increase made in their wages under the scheme, State-wise, and the percentage of labour class covered under the ambit of said schemes?

ANSWER

MINISTER OF AGRICULTURE AND FARMERS WELFARE

(SHRI NARENDRA SINGH TOMAR)

(a) & (b): The National Crime Records Bureau (NCRB) under the Ministry of Home Affairs compiles and disseminates information on profession-wise suicides, including agricultural labourers and daily wage earner, in its publication titled 'Accidental Deaths and Suicides in India' (ADSI). NCRB has published these reports upto the year 2021 which are available at <https://ncrb.gov.in>.

(c) Ministry of Labour and Employment has informed that Labour Bureau compiles and maintains average daily wage rate data in respect of selected agricultural and non-agricultural occupations on the basis of the data collected by the National Statistical Office (NSO) from a fixed set of 600 sample villages spread over 20 states.

State-wise annual average (July to June) daily wage rates for general agricultural labourers for the period 2017-18 to 2021-22 are at **Annexure-I**.

(d) &(e): Ministry of Rural Development has informed that Mahatma Gandhi National Rural Employment Guarantee Scheme (Mahatma Gandhi NREGS) is a demand driven wage employment Scheme which provides for the enhancement of livelihood security of the households in rural areas of the country by providing at least one hundred days of guaranteed wage employment in every financial year to every household whose adult members volunteer to do unskilled manual work. It provides livelihood security, i.e. fall back options for livelihood for the rural households, when no better employment opportunity is available.

As per Section 6(1) of Mahatma Gandhi National Rural Employment Guarantee Act (Mahatma Gandhi NREGA), 2005, the Central Government may by notification specify the wage rate for its beneficiaries. Accordingly, the Ministry of Rural Development notifies Mahatma Gandhi NREGA wage rate every financial year for States/ UTs. To compensate the Mahatma Gandhi NREGA workers against inflation, the Ministry of Rural Development revises the wage rate every financial year based on change in Consumer Price Index for Agricultural Labour (CPI-AL). The wage rate is made applicable from 1st April of each financial year. However each State/ UT can provide wage over and above the wage rate notified by the Central Government.

State/UT-wise notified wage rates for unskilled worker under Mahatma Gandhi NREGS, for the financial years 2018-19 to 2022-23 is at **Annexure-II**.

State-wise annual average (July to June) daily wage rates in respect of general agricultural labourers (In Rs.)					
States	2017-18	2018-19	2019-20	2020-21	2021-22
Andhra Pradesh	271.77	286.90	306.11	322.19	349.32
Assam	240.49	249.99	252.40	282.40	318.73
Bihar	227.01	244.22	261.95	276.14	294.29
Gujarat	190.18	202.03	209.13	214.58	224.10
Haryana	361.37	404.18	383.52	384.21	400.88
Himachal Pradesh	373.65	399.65	417.96	421.67	470.56
Jammu & Kashmir	439.91	445.19	455.75	505.71	532.03
Karnataka	272.52	290.75	294.88	314.12	344.84
Kerala	663.99	689.58	701.83	708.33	736.31
Madhya Pradesh	193.49	196.82	204.13	214.10	220.94
Maharashtra	207.84	217.10	237.16	271.08	288.24
Manipur	@	@	@	@	@
Meghalaya	226.79	230.13	232.13	266.00	326.83
Orissa	224.15	228.54	234.69	259.39	272.68
Punjab	326.79	342.02	349.31	360.27	378.41
Rajasthan	286.53	294.90	300.31	335.25	359.28
Tamilnadu	390.57	399.52	412.99	437.53	450.69
Tripura	270.00	270.00	270.00	270.00	270.00
Uttar Pradesh	234.01	251.10	261.37	276.62	292.34
West Bengal	259.23	264.21	270.91	290.63	309.10

@ Quotation are less than five, hence, average not calculated.

Notified wage rate under Mahatma Gandhi NREGA

(in Rs.)

SI No	States	2018-19	2019-20	2020-21	2021-22	2022-23
1	ANDHRA PRADESH	205	211	237	245	257
2	ARUNACHAL PRADESH	177	192	205	212	216
3	ASSAM	189	193	213	224	229
4	BIHAR	168	171	194	198	210
5	CHHATTISGARH	174	176	190	193	204
6	GOA	254	254	280	294	315
7	GUJARAT	194	199	224	229	239
8	HARYANA	281	284	309	315	331
9	HIMACHAL PRADESH	1Non-scheduled Areas 84-Scheduled Areas 230	Non-scheduled Areas 185-Scheduled Areas 231	Non-scheduled Areas 198-Scheduled Areas 248	Non-scheduled Areas 203-Scheduled Areas 254	Non-scheduled Areas 212-Scheduled Areas 266
10	JAMMU AND KASHMIR	186	189	204	214	227
11	Ladakh			204	214	227
12	JHARKHAND	168	171	194	198	210
13	KARNATAKA	249	249	275	289	309
14	KERALA	271	271	291	291	311
15	MADHYA PRADESH	174	176	190	193	204
16	MAHARASHTRA	203	206	238	248	256
17	MANIPUR	209	219	238	251	251
18	MEGHALAYA	181	187	203	226	230
19	MIZORAM	194	211	225	233	233
20	NAGALAND	177	192	205	212	216
21	ODISHA	182	188	207	215	222
22	PUNJAB	240	241	263	269	282
23	RAJASTHAN	192	199	220	221	231
24	SIKKIM	177	192	205	212	222
25	TAMIL NADU	224	229	256	273	281
26	TELANGANA	205	211	237	245	257
27	TRIPURA	177	192	205	212	212
28	UTTAR PRADESH	175	182	201	204	213
29	UTTRAKHAND	175	182	201	204	213
30	WEST BENGAL	191	191	204	213	223
31	ANDAMAN AND NICOBAR	ANDAMAN 250-NICOBAR 264	ANDAMAN 250-NICOBAR 264	ANDAMAN 267-NICOBAR 282	ANDAMAN 279-NICOBAR 294	ANDAMAN 292-NICOBAR 308
32	DADRA & NAGAR HAVELI	220	224	258	269	278
33	DAMAN & DIU	197	202	227		
34	LAKSHADWEEP	248	248	266	266	284
35	PUDUCHERRY	224	229	256	273	281
36	CHANDIGARH	273				
